

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 429 of 2013
in DFR No. 2436 of 2013**

Dated : 13th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Impex Ferro Tech Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Radhika Arora**

ORDER

**IA No. 429 of 2013
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 03.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js